

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 120

IA(I.B.C)/772 (CH)2024

**C.P. (IB)/97(CH)2019
(Admitted)**

IN THE MATTER OF:-

Nilkamal Limited

...Petitioner

Versus

U.I. Beverages Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 16.05.2024.

Sd/-
Court Officer

Tanvi
01.04.2024